

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>3:00 P.M - 4:00 P.M</u>				
1	Misc 57/2020 (SUMMONS) IA/1/2020		ASHA M Vs JAYAMMA	LAKSHMIKANTH K.
2	M.C. 201/2020 (SUMMONS)		GANGANNA Vs SHAYAMALA K	S G VENKATACHALAPATHY
3	O.S. 900/2020 (SUMMONS) IA/1/2020		M/S AVON TOWNSHIP DEVELOPERS REP. BY ANJI REDDY METTU Vs M/S VBD PROPERTY VENTURES PVT LTD	AKASH A K
HEARING ON IA				
4	O.S. 1221/2019 (SUMMONS) IA/1/2019		Sanjay S Vs Anil Kumar K V	S J Kumar
5	O.S. 1734/2019 (SUMMONS) IA/1/2019		Divya Vs Nagesh V	A V Vijaya
6	O.S. 140/2020 (SUMMONS) IA/1/2020		Krishnappa Vs Kakanna D S	V M Raveendra
7	O.S. 1295/2012 (ARGUMENTS.) IA/1/2012		Mariyamma Vs Marigangamma alias Mariyamma alias Marilingamma	D.Srinivas Murthy
<u>4:00 P.M - 5:00 P.M</u>				
HEARING ON IA				
8	FDP 41/2010 (SUMMONS)		MUNINARASAMMA Vs NARASAMMA	RAMAIAH GOWDA
9	O.S. 145/2020 (SUMMONS) IA/1/2020		Sujathamma Vs Narayanamma	M S Subramanya
10	O.S. 2087/2014 (ISSUES.)		Sonnappa Vs Hanumanthappa	S.JAYAPRAKASH NARAYAN
11	O.S. 651/2015 (ISSUES.) IA/1/2015		Narasamma N Vs Sakamma	SOMASHEKARAI AH
12	O.S. 1014/2018 (ISSUES.) IA/1/2018		Kempa Rama Vs Chitra V	M C Jayakeerthi
Cases listed below are adjourned due to Covid 19				
13	O.S. 1146/2018 (ISSUES.)	29-09-2020	Kempanna G Vs Rajanna J	K T D

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1750/2018 (ISSUES.) IA/1/2018	29-09-2020	Murthy Vs Balaji G C	A Shivarama
CROSS EXAMINATION OF DW				
15	O.S. 19/2013 (EVIDENCE.) IA/1/2013	23-11-2020	Sarojamma.K.M Vs Munivenkatamma	P.Prasanna kumar
CROSS EXAMINATION OF PW				
16	O.S. 475/2011 (EVIDENCE.) IA/1/2011	23-11-2020	CECILLIA ANAND Vs DAVID.C.	SHESHADRI. SIDDALINGASWAMY
17	O.S. 1240/2011 (EVIDENCE.) IA/1/2011	23-11-2020	GOWRAMMA Vs NANJAMMA	N.LOKESH
18	EX 36/2012 (EVIDENCE.)	23-11-2020	GOPALAPPA Vs THE SPECIAL LAND ACQUISISIOTN OFFICER	
DEFN EVIDENCE				
19	O.S. 591/2010 (EVIDENCE.)	23-11-2020	SUPARNA PLASTICS PVT.LTD. Vs AGRO AGENCIES	GANESH BHAT.Y.H. M V MAHESH
20	Misc 32/2018 (SUMMONS) IA/1/2018	24-11-2020	Sunitha Dixit, Rep by SPA Holder Sevaram Dixit Vs Patalappa N N	K Venkata Reddy
NOTICES				
21	O.S. 891/2010 (SUMMONS)	24-11-2020	NARASAMMA Vs MAREGOWDA	M.S. PRAKASH GNR
OBECTION				
22	O.S. 331/2018 (SUMMONS) IA/1/2018	24-11-2020	Vijayalakshmi Vs Basamma	C M Eshwarappa
STEPS				
23	O.S. 266/2010 (SUMMONS) IA/1/2010	24-11-2020	SIDDA REDDY Vs INNESAMMA	R.S.SURESHA EXPARTE
24	O.S. 1031/2010 (SUMMONS) IA/1/2010	24-11-2020	MADDORAMMA AND ANOTHER Vs SONNAPPA AND ANOTHER	RAHEED KAHAN AND K. NARAYANAPPA
25	O.S. 73/2013 (SUMMONS) IA/1/2013 IA/2/2013	24-11-2020	Hemalatha Vs Ramprasad	K.N.Subba Reddy
26	O.S. 185/2015 (SUMMONS)	24-11-2020	Shravan Gupta Vs Srinivas K R	NAYAK U.R

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 1594/2015 (SUMMONS) IA/1/2015 IA/2/2015 IA/3/2015	24-11-2020	Gayathri Vs Saraswpathi	D.S. MALI PATIL
SUMMONS				
28	O.S. 291/2018 (SUMMONS) IA/1/2018	24-11-2020	Rathnamma T C Vs Vishnu Prasad H P	T C Narayanaswamy
CROSS EXAMINATION OF PW				
29	O.S. 298/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	24-11-2020	Lohith Reddy.A Vs Ananda Reddy.A	T.M.Chowda Reddy
30	O.S. 836/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	24-11-2020	Manjunath.N Vs Lakshmamma	M.Shankarananda Gowda
PLNTF EVIDENCE				
31	O.S. 1919/2014 (EVIDENCE.) IA/1/2014	24-11-2020	Pushpa Vs Ravikumar Reddy S V	C Prakash
32	O.S. 2126/2014 (EVIDENCE.) IA/1/2014	24-11-2020	Subramani B Vs Mahadevamma	JAYARAMA
33	O.S. 398/2015 (EVIDENCE.) IA/1/2015	24-11-2020	Sreedhar Vs Bhuvanendra	Manjula
34	M.C. 405/2019 (SUMMONS)	25-11-2020	Antony Vijai Joshua Vs NIL	Rishi K Ruia
AWAIT SUMMON/NOTICE				
35	O.S. 840/2019 (SUMMONS) IA/1/2019	25-11-2020	Ramakrishnappa Vs Narayanamma	A G N
36	O.S. 914/2019 (SUMMONS) IA/1/2019	25-11-2020	Lakshmamma Vs Thimmakka	D J B
37	O.S. 1825/2019 (SUMMONS)	25-11-2020	CORPORATION BANK REPTD BY SATYAVATHI N Vs UNNATHI UPACHAR	RAGHAVENDRA RAO
STEPS				
38	O.S. 991/2019 (SUMMONS) IA/1/2019	25-11-2020	Munirathnamma Rep by GPA holder Nagaraj B.N Vs Gangamma	D N Jayarama
SUMMONS				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 1760/2019 (SUMMONS) IA/1/2019	25-11-2020	Thimmarayappa Vs Muniyappa	H L Nagaraj
40	O.S. 1956/2019 (SUMMONS)	25-11-2020	Donepudi Ramu Vs M/s SLVP Concrete Products, Rep. by its Proprietor Pruthvi Kumar K	K S V
41	O.S. 8/2020 (SUMMONS) IA/1/2020	25-11-2020	MUNIRATHNAMMA Vs MUNIYAPPA	NARAYANASWAMY G S
42	O.S. 65/2020 (SUMMONS) IA/1/2020	09-12-2020	Bhagyamma alias Shobha K Vs Nagamma	D S V
43	O.S. 120/2020 (SUMMONS)	09-12-2020	Hassan Kunhi M P Vs Nambiar R P	T V V
44	O.S. 151/2020 (SUMMONS) IA/1/2020	09-12-2020	Jayaram B V Vs Yellamma	MYLARAI AH ASSOCAITES
45	O.S. 193/2020 (SUMMONS) IA/1/2020 IA/2/2020	09-12-2020	RajaReddy H P Vs Ravindra H P	G Vishwanath Reddy
46	O.S. 199/2020 (SUMMONS) IA/1/2020	09-12-2020	Manjunath C Vs Krishna	Ashwathappa T
47	O.S. 209/2020 (SUMMONS)	09-12-2020	Susheelamma Vs Nanjappa	V G Manjunath
48	O.S. 229/2020 (SUMMONS) IA/1/2020	09-12-2020	Chikkagangamma Vs Sarojamma	Mamatha Bramhavar
49	O.S. 314/2020 (SUMMONS) IA/1/2020	09-12-2020	Chandramma Vs Nanjamma	J C Kumar
50	O.S. 1538/2018 (NOTICE) IA/1/2018	16-12-2020	Shobha G N Vs Nyanamurthy	R P
51	FDP 35/2018 (NOTICE) IA/1/2018	16-12-2020	Nanjemari K M Vs Subramani K M, Since deceased by his LRs Srinivasa	MOHAN S.
52	Misc 19/2019 (NOTICE)	16-12-2020	Jayamma R, Rep. by her SPA holder Chandrappa S M Vs Subbaiah	Fayaz Sab
53	M.C. 369/2019 (NOTICE)	16-12-2020	Prakash Vs Nagaveni	Y V Radha Krishna

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	R.A. 21/2020 (NOTICE) IA/1/2020 IA/2/2020	16-12-2020	Vishwanatha Rao P R Vs Rajamma	M G Satisha
55	Misc 45/2020 (NOTICE) IA/1/2020 IA/2/2020	16-12-2020	Babajan F Vs Akeela alias Akkelabanu	K Murthy
LOK ADALATH				
56	O.S. 1522/2019 (A.D.R) IA/1/2019 IA/2/2019 IA/3/2019	16-12-2020	SHIVARAM Vs JAYARAMA REDDY	BABU C
COMPLIANCE				
57	O.S. 753/2010 (A.D.R)	16-12-2020	PADMA Vs PRABHAVATHY	PRAKASH EXPARTE
NOTICES				
58	O.S. 339/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-12-2020	Radhakrishna Reddy Vs Nanja Reddy P	H Anjana Murthy
59	Misc 51/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-12-2020	SHANKAR S Vs RAMAMOHAN	SHARATH S GOWDA
SUMMONS				
60	O.S. 399/2020 (SUMMONS) IA/1/2020	18-12-2020	Shivaprakash Vs Vijay Kumar K	M Chandrashekara
61	O.S. 404/2020 (SUMMONS) IA/1/2020	18-12-2020	M/s SRI KRISHNA CONSTRUCTIONS (INDIA) LTD. REP. BY KAILASH DUBAL Vs SOWBHAGYA	ALLA BAKASH
62	O.S. 429/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-12-2020	Malligeshwari Vs Chandra Kumar	S R D
63	O.S. 503/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-12-2020	Muniyamma Vs Venkatesh Rep. by GPA Holder Sri. M Srinivas	RAJAPPA R.
64	O.S. 687/2020 (SUMMONS)	18-12-2020	RAVI P Vs RAGHU	PRASANNA KUMAR T N
65	Misc 28/2018 (NOTICE) IA/1/2018	18-12-2020	Leonard Gomes Vs Syed Ameer	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
66	Misc 50/2018 (NOTICE) IA/1/2018 IA/2/2018	18-12-2020	A. V. SARASWATHI Vs D. PARTHASARATHY	T. R. SHANKARA RANGAPPA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
ORDERS ON IA				
1	O.S. 1296/2018 (SUMMONS) IA/1/2018		M/s Virginia Developers Pvt. Ltd. Rep. by Manager Legal and Authorised Signatory Prakash Kumar M G Vs M/s Varun Adventures Private Ltd.	G R A
STEPS				
2	FDP 6/2008 (SUMMONS)		RAJAPPA Vs MUNIYAPPA	N. GOVINDA GOWDA
WRITTEN STATEMENT				
3	O.S. 722/2020 (SUMMONS) IA/1/2020		PAWAN KUMAR NAGARWAL Vs NIMARATA MARWAH	RAJU P AND CO.,
4	M.C. 174/2020 (NOTICE)		ANANDA M B Vs MALA N S	NIRMALA PRASHANTH
5	O.S. 966/2009 (HEARING) IA/1/2009 IA/2/2009		N MANJUNATH Vs STATE OF KARNATAKA	N.S.SANJAY GOWDA
6	O.S. 807/2013 (HEARING) IA/1/2013		Munivenkatappa Vs Jayamma	Reddy and Reddy Associates
7	O.S. 1546/2013 (HEARING) IA/1/2013		Kempamma Vs Anjinappa	D A Shivakumar
8	O.S. 1567/2013 (HEARING) IA/1/2013		Krishnamma Vs Ramaiah S L	H Y Nagaraja
9	O.S. 584/2018 (HEARING) IA/1/2018		Rathnamma Vs Chikkamane Bayanna	anjaneya
10	O.S. 134/2020 (HEARING)		Jayamma Vs Chikkamma, Dead by her LRs.	C R S
11	O.S. 440/2020 (HEARING) IA/1/2020		Sonu M Vs Susheela	S Vydyeswara
12	O.S. 8/2013 (ISSUES.)		Parvathi Vs Hanumanthaiah.V	R.Ravikumara
ADDL. ISSUES				
13	O.S. 1950/2007 (ISSUES.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3

FUTHER CHIEF OF pw

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 4/2019 (EVIDENCE.) IA/1/2019		VENKATESH Vs DEVARAJAIAH N	MANJUNATH REDDY T
15	O.S. 1449/2007 (ARGUMENTS.)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
3:00 P.M - 4:00 P.M				
16	O.S. 710/2017 (ISSUES.) IA/1/2017 IA/2/2017		Vinod Kumar N Vs Jayaram P	K Suresh Desai
17	O.S. 565/1997 (ARGUMENTS.)		T M GANGAHANUMAIAH Vs NAGARAJA DECEASED BY LRS	SADASHIVA REDDY KBM
18	O.S. 930/2005 (ARGUMENTS.) IA/1/2005		SHANTHAMMA Vs SAROJAMMA	MALLURIAIAH PMNS D1 TO 8
19	O.S. 92/2011 (ARGUMENTS.)		Chandrashekar Reddy Vs Srinivasa Reddy	
20	O.S. 1337/2013 (ARGUMENTS.) IA/1/2013		Prakasha Vs Munivenkatappa alias Abbanna	
21	R.A. 132/2013 (ARGUMENTS.) IA/1/2013		Ms Pavamanapura Vs Vikram K Udupa	H Maregowda
22	O.S. 1850/2013 (ARGUMENTS.) IA/1/2013		Indiramma M Vs Muninaga Reddy @ M.N. Reddy	L Chandrashekar
23	O.S. 98/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Channappa	VIJAYRAJ URS
24	O.S. 1074/2015 (ARGUMENTS.) IA/1/2015		Mallesh Kumar Vs Gangadhar G H	Shekarappa
25	O.S. 1187/2017 (ARGUMENTS.)		McElroy Sales and Service India Private Limited Vs Chandrodaya Sampathy	C K N
26	O.S. 1301/2018 (ARGUMENTS.) IA/1/2018		Vishal B N Vs Vanitha Nagaraj	S T P
FURTHER ARGUMENTS				
27	M.V.C. 366/2015 (ARGUMENTS.)		HANUMANTHAPPA M. Vs IFFCO-TOKIO GENERAL INSURANCE CO LTD	HANUMANTHAPPA.M.
28	O.S. 304/2015 (APPEARANCE OF PARTY) IA/1/2015		Jayamma Vs Muniyappa	T.C.MALLIKARJUNASWAMY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	M.C. 182/2019 (APPEARANCE OF PARTY)		Manikantha S alias S Perumal alias Mani Vs NIL	D Hanumantharaya
Cases listed below are adjourned due to Covid 19				
30	FDP 45/2013 (SUMMONS)	30-11-2020	Lingaraju H C Vs Sridhar	R Nataraj
31	M.C. 33/2013 (SUMMONS)	30-11-2020	Chandran M Vs Shanthamma K	V K Ass.
32	O.S. 1808/2014 (SUMMONS) IA/1/2014	30-11-2020	Syed Sardar Ahmed Vs Vazeer F	Fayaz Ahmed
33	O.S. 32/2015 (SUMMONS) IA/1/2015 IA/2/2015	30-11-2020	Huchamma Vs Chikkaiah	V.LAXMINARAYANA
34	O.S. 133/2015 (SUMMONS) IA/1/2015	30-11-2020	Aswathnarayan Vs Anjinamma	H.M. ANANDA KUMAR
35	R.A. 10/2015 (SUMMONS)	30-11-2020	Vijayalakshmi Vs Rajanna alias Rajendra	Doddegowda
36	O.S. 219/2015 (SUMMONS) IA/1/2015	30-11-2020	Narayanappa Vs Venkatamma	S. VENUGOPALA
37	O.S. 517/2015 (SUMMONS) IA/1/2015	30-11-2020	Shyamala G Vs Lakshamma alias Venkata Lakshamma	SHANKARACHAR. S
38	O.S. 608/2015 (SUMMONS) IA/1/2015 IA/2/2015	30-11-2020	Subbarayappa Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
39	O.S. 767/2015 (SUMMONS) IA/1/2015 IA/2/2015	30-11-2020	Muniyamma Vs Chowdamma	B M M
40	O.S. 1513/2015 (SUMMONS) IA/1/2015 IA/2/2015	30-11-2020	Manjula Vs Muniyamma	D.A. SHIVAKUMAR
41	O.S. 312/2019 (SUMMONS) IA/1/2019	30-11-2020	Vasantha Kumari Vs Elizabeth L	M Isaiah
42	O.S. 720/2019 (SUMMONS) IA/1/2019	30-11-2020	DODDA THAYAMMA Vs VENKATASWAMY	M L

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 774/2019 (SUMMONS) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019	30-11-2020	S. R. MUNIREDDY Vs H. LIAKAT ALI KHAN	D. S. J.
44	O.S. 1071/2019 (SUMMONS) IA/1/2019	30-11-2020	JAYALAKSHMI Vs NARASIMHAIAH	DEVANANDA
45	O.S. 1143/2019 (SUMMONS) IA/1/2019	30-11-2020	Nagaraj G Vs Ravi	K S Mallikarjuna
46	O.S. 385/2020 (SUMMONS) IA/1/2020	30-11-2020	PARVEEN Vs GANESH	R H ASS.
47	O.S. 457/2020 (SUMMONS) IA/1/2020	30-11-2020	Narayanappa Vs Muniyappa alias Doomappa	K.SHIVASHANKAR
48	O.S. 502/2001 (EVIDENCE.)	30-11-2020	ABDUL RAFFEEKH Vs GANGAPPA	T. SHESHAGIRI RAO SCR
49	O.S. 1524/2007 (EVIDENCE.) IA/1/2007	30-11-2020	MUNI AKKAMMA Vs M LAKSHMAIAH	KESHAVA REDDY MVCR
50	O.S. 1009/2013 (EVIDENCE.) IA/1/2013	30-11-2020	Mohammed Hanif Vs Hanumantha Raju	S.Krishnamurthy
51	O.S. 1849/2015 (EVIDENCE.) IA/1/2015	30-11-2020	Kanthalakshmi A R Vs Nagappa	BOPAIAH
52	O.S. 1913/2015 (EVIDENCE.) IA/1/2015	30-11-2020	Krishna Murthy V Vs Ganesh A T	
53	O.S. 1985/2015 (EVIDENCE.) IA/1/2015	30-11-2020	Indiramma C Vs Bharathi	S.KUMAR
54	O.S. 1567/2017 (EVIDENCE.) IA/1/2017	30-11-2020	Aravind Bhat H B Vs Appayanna D G	V.B.Shivakumar
55	O.S. 322/2019 (EVIDENCE.) IA/1/2019	30-11-2020	ARUNA Vs RAMAKRISHNA N	B Manjunath

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 351/2010 (SUMMONS) IA/1/2010		YELLAMMA Vs SRINIVAS	D.R.RAJASHEKARAPPA
2	O.S. 1152/2011 (SUMMONS) IA/1/2011		REDDAPPA.K. Vs VAJRAMURTHY.M.	D.N.MANJUNATH
OBECTION				
3	O.S. 78/2016 (SUMMONS) IA/1/2016		Vishwanath Vs Mariswamy K C	Bhadregowda R
4	O.S. 1808/2016 (SUMMONS) IA/1/2016		Chikka Munithyalamma Vs Chikkanaremma	
WRITTEN STATEMENT				
5	O.S. 1402/2018 (SUMMONS) IA/1/2018		Madhavi Vs Ramesh R	K V N
6	O.S. 1599/2019 (SUMMONS) IA/1/2019 IA/2/2019		CHANDRAPPA B V Vs BHAGYAMMA K B	RAJESH GOWDA
7	O.S. 1520/2013 (HEARING) IA/1/2013		Motamma Vs Munilakshmamma	K G Shivanna
8	M.A. 22/2016 (HEARING) IA/1/2016		Chinnappa Vs Nirmala	B S N
9	O.S. 893/2017 (HEARING) IA/1/2017 IA/2/2017		Ramachandra P Vs Thomas Abraham	
10	O.S. 1272/2018 (HEARING) IA/1/2018		UMESH R Vs BASAVARAJ	THRIMURTHY.K.P
11	M.C. 154/2020 (FIRST HEARING)		RAKA BANERJEE Vs NIL	SATHEESH KUMAR V
<u>12:00 P.M - 1:00 P.M</u>				
12	O.S. 1829/2016 (ARGUMENTS.) IA/1/2016		Sharadamma Vs Renukamma	
13	O.S. 1171/2017 (ARGUMENTS.) IA/1/2017		Shanthamma Vs Anjinappa V R	H Anjana Murthy
<u>3:00 P.M - 4:00 P.M</u>				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Misc 62/2019 (HEARING)		Venkatesh Babu Vs Lakshmi	C S Prasanna Kumar
COMPLIANCE				
15	O.S. 1682/2018 (A.D.R) IA/1/2018		Muniyappa Vs Hanumantharayappa	S N Venkatesh
16	O.S. 1697/2018 (A.D.R) IA/1/2018 IA/2/2018		SHIVASHANKAR K Vs MOHANREDDY M	Hoysala B.V
17	O.S. 18/2016 (ISSUES.) IA/1/2016		Byregowda S Vs Seenappa N	MANJUNATH B.R.
18	O.S. 1751/2016 (ISSUES.) IA/1/2016		Jagadish V Vs Venkatappa T	Dayamani S
Cases listed below are adjourned due to Covid 19				
19	O.S. 829/2016 (EVIDENCE.) IA/1/2016	02-11-2020	Habeeda Kathun Vs Syed Akbar	MYLARAI AH ASSOCIATES
20	O.S. 1159/2016 (EVIDENCE.) IA/1/2016	02-11-2020	Devaraj K M Vs Anjinamma	B M Ramanna
21	O.S. 1255/2016 (EVIDENCE.) IA/1/2016	02-11-2020	Obalaiah Vs Lakshamma	K Shiva
22	O.S. 1291/2016 (EVIDENCE.) IA/1/2016	02-11-2020	Gowramma Vs Venkateshappa	
23	O.S. 1811/2016 (EVIDENCE.) IA/1/2016	02-11-2020	Muniraju Vs Munivenkatappa	
24	O.S. 1364/2017 (EVIDENCE.) IA/1/2017	17-11-2020	MAMATHA M P Vs PRAMILAMMA	N K Muniraju
25	O.S. 956/2018 (EVIDENCE.) IA/1/2018	17-11-2020	Akkayamma Vs Pillamma	Vasanth Kumar B M
26	O.S. 1019/2018 (EVIDENCE.) IA/1/2018	17-11-2020	Lakshminarayanappa N Vs Bachanna T	B M Satish
27	O.S. 1114/2018 (EVIDENCE.) IA/1/2018	17-11-2020	Zameer Pasha Vs Saheen Taj	Rasheed Khan
28	O.S. 1149/2018 (EVIDENCE.) IA/1/2018	17-11-2020	Vignesh Raghu Vs M/s Unishire Housing LLP, Rep by Pratik K Mehta	Vasudeva Naidu

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 1220/2018 (EVIDENCE.) IA/1/2018	24-11-2020	JAYARAM Vs VENKATESH V	H.RAJANNA
30	O.S. 1687/2018 (EVIDENCE.) IA/1/2018	24-11-2020	Mamatha C N Vs Narayanamma	K M S
31	O.S. 510/2019 (EVIDENCE.) IA/1/2019	24-11-2020	Honnamma Vs Lakkanna	R Raghunatha
32	O.S. 1354/2019 (EVIDENCE.) IA/1/2019	24-11-2020	Devaraj G Vs Kum. Gaganashree L	N Sonne Gowda
33	O.S. 785/2010 (NOTICE) IA/1/2010	26-11-2020	C SUMALATHA Vs RATHNAMMA AND OTHERS	RAMAKRISHNAREDDY
34	FDP 34/2013 (NOTICE)	26-11-2020	Josphin Mary Vs Chowramma	D.J.Govindaraju
(O.S./0001008/2006)				
35	FDP 41/2013 (NOTICE)	26-11-2020	Lakshamma @ Dodda Lakshamma Vs Lakshamma	
36	O.S. 1703/2013 (NOTICE) IA/1/2013	26-11-2020	Narayana Reddy Vs Krishnappa alias Krishna Reddy	Harish H K
37	O.S. 1237/2011 (SUMMONS) IA/1/2011	02-12-2020	REKHA.M Vs NARAYANAPPA.M	SANKET M YENAGI GANAPATHI C.V.
38	O.S. 15/2012 (SUMMONS)	02-12-2020	CHITTAMMA Vs ADIMURTHY	
39	O.S. 959/2013 (SUMMONS) IA/1/2013	02-12-2020	Pillappa Vs Lakshamma	late doddakaverappa
40	O.S. 1580/2013 (SUMMONS) IA/1/2013	02-12-2020	Chinnamma Vs Rudra Muniyappa J R	Mohammed Sadeer Ahmed
41	O.S. 5/2016 (SUMMONS) IA/1/2016	02-12-2020	Jayamma Vs Ramakka	M.SRINIVASIAH
42	O.S. 66/2016 (SUMMONS) IA/1/2016	02-12-2020	James Vs Chowrappa	Annaiah
43	O.S. 1060/2016 (SUMMONS) IA/1/2016	07-12-2020	Jayamma Vs Byrappa C	N Harish

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 1396/2016 (SUMMONS) IA/1/2016	07-12-2020	Ishwar Chandra M K Vs Jayamma S R	
45	O.S. 1466/2016 (SUMMONS) IA/1/2016	07-12-2020	Kaveri Grameena Bank, Rep by Vivek Sherma Vs Ramakrishnaiah	
46	O.S. 1796/2016 (SUMMONS) IA/1/2016	07-12-2020	Priyanka. L, Reptd by GPA Holder S H Shivalingaiah Vs Shivamma	
47	O.S. 1802/2016 (SUMMONS) IA/1/2016	07-12-2020	Thammanna N Vs Shivalingaiah	
48	O.S. 791/2017 (SUMMONS) IA/1/2017	10-12-2020	Asha H M Vs Chandrashekar M N	
49	O.S. 899/2017 (SUMMONS) IA/1/2017	10-12-2020	Venkatappa Vs Gowamma	Ravi Kumar
50	O.S. 1377/2017 (SUMMONS) IA/1/2017	10-12-2020	Venkubai Vs Shanthamurthy	Shaila Shree
51	O.S. 1385/2017 (SUMMONS)	10-12-2020	M/s Orchid Trims and Accessories, Rep. by Rachel Kattukaran Vs M/s V K Apparels Private Limited	D Srinivasa
52	O.S. 1681/2017 (SUMMONS) IA/1/2017	10-12-2020	Subramani T.G. Vs Kempamma	Devanand R.A
53	O.S. 87/2018 (SUMMONS) IA/1/2018	10-12-2020	Kusuma alias Suma Vs Kaveramma	K Palanimuthu
54	O.S. 106/2018 (SUMMONS)	10-12-2020	Canara Bank Rep By Balakrishna G M Vs Shreelakshmi Swasahaya Sanga	Jayakrishnappa T M
55	O.S. 140/2018 (SUMMONS) IA/1/2018	10-12-2020	Neelamma Vs Muniyappa	K A Harish
56	O.S. 533/2018 (SUMMONS) IA/1/2018	10-12-2020	Lalithamma Vs Nanjamma	Babu
57	O.S. 591/2018 (SUMMONS)	14-12-2020	Venkatamma Vs Kempamma	M Venkataswamy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	O.S. 676/2018 (SUMMONS) IA/1/2018	14-12-2020	Gulliappa Vs Gopalareddy M C	Ramesh A
59	O.S. 857/2018 (SUMMONS) IA/1/2018	14-12-2020	Muninagaiah Vs Veraanjinappa	Raghavendra
60	O.S. 973/2018 (SUMMONS) IA/1/2018	14-12-2020	Srinivas S Vs Maramma	N Krishnappa
61	O.S. 1332/2018 (SUMMONS) IA/1/2018 IA/2/2018	14-12-2020	Narasimhaiah alias Dodda Narasimhaiah Vs Munishami	A G N
62	O.S. 270/2019 (SUMMONS) IA/1/2019	14-12-2020	Pavithra G K Vs Keshava Reddy G V	T Subramani
63	O.S. 473/2019 (SUMMONS) IA/1/2019 IA/2/2019	14-12-2020	Kumari Munirathnamma Vs Subbarayashetty	Pruthvi Raj
64	O.S. 1078/2019 (SUMMONS) IA/1/2019	14-12-2020	Govindaraju H S Vs Muthanna S	Vinoda
65	O.S. 1259/2019 (SUMMONS)	14-12-2020	M/s Annabel Builders and Developers Pvt. Ltd. Rep. G. Revathy Vs Srinivas M	Due Associates
66	O.S. 1297/2019 (SUMMONS)	14-12-2020	Anitha Vs Lalithamma	Srinivasappa
67	O.S. 1452/2019 (SUMMONS) IA/1/2019	14-12-2020	Vishwanath M Vs Anitha B	A Sampath
68	O.S. 1545/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	14-12-2020	Sumathi R Vs Nirmala S	Anandita Srinivasan
69	O.S. 1584/2019 (SUMMONS) IA/1/2019	14-12-2020	Venkatalakshmi Vs Suban	M V C
70	O.S. 1495/2018 (SUMMONS) IA/1/2018 IA/2/2018	17-12-2020	Saraswathamma Vs Narasimha Char	Lokesh Gowda
71	O.S. 1535/2018 (SUMMONS)	17-12-2020	Venkatapathi V Vs Venkateshappa alias Swamy	A C S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
72	O.S. 1648/2019 (SUMMONS)	17-12-2020	Kalavathi Vs Jayaramaiah	V B SHIVAKUMAR
73	O.S. 1684/2019 (SUMMONS) IA/1/2019	17-12-2020	Ramaanjinappa Vs Sakkamma	Ramachandra Gowda
74	O.S. 1795/2019 (SUMMONS) IA/1/2019	17-12-2020	SHARADAMMA Vs SREE SREE NANAJAVADHUTHA SWAMIJI	K G SADASHIVAIAH
75	O.S. 1847/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-12-2020	MUNIRAJU M Vs RAJAMOHANA REDDY	LOKESH R
76	O.S. 1853/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-12-2020	Seenappa Vs Byamma	S K P
77	O.S. 1912/2019 (SUMMONS) IA/1/2019	17-12-2020	KOMALA Vs PADMAVATHI	MANJAPPA
78	O.S. 1932/2019 (SUMMONS) IA/1/2019	17-12-2020	Varughese Alexander Vs Jagadish	Nagendra
79	O.S. 1948/2019 (SUMMONS) IA/1/2019	17-12-2020	ERAPPA T N Vs GANGADHARIAAH T N	NAGIAAH
80	O.S. 5/2020 (SUMMONS) IA/1/2020	17-12-2020	RAMANJANEYA Vs HEMALATHA	H.S RAMAMURTHY ASSOCIATES
81	O.S. 10/2020 (SUMMONS)	18-12-2020	Jayakumar B G Vs Venkataraman R	P G R
82	O.S. 23/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-12-2020	NEELAMMA Vs SHUBHA SHREE	K S GANESH
83	O.S. 35/2020 (SUMMONS) IA/1/2020	18-12-2020	GOPAL M Vs GANESH M	REDDY AND REDDY
84	O.S. 79/2020 (SUMMONS) IA/1/2020	18-12-2020	Girisha Vs Rangaswamaiah B K	N Shivamurthy
85	O.S. 175/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-12-2020	Muniyamma Vs Lakshmaiah	D A Shivakumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
86	O.S. 211/2020 (SUMMONS) IA/1/2020	18-12-2020	Pillamma Vs Erappa alias Veerappa	R Keshavamurthy
87	O.S. 221/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-12-2020	Vinodh Raj V G S Vs Babudas V G P	Manmohan P N
88	O.S. 231/2020 (SUMMONS) IA/1/2020	18-12-2020	Thimmamma Vs Chikka Hanumakka	M Y L
89	O.S. 346/2020 (SUMMONS) IA/1/2020	18-12-2020	Devaraj Vs Muniyappa	Srinivas N
90	O.S. 543/2020 (SUMMONS) IA/1/2020	18-12-2020	Sreeramappa Vs Lakshamma	M N Muni Reddy
91	EX 15/2016 (NOTICE)	19-12-2020	Rajashekar M J Vs Ms Benco Infrastructure Pvt. Ltd. Rep. B.E. Ethirajulu Naidu	H.S.RAMU
92	EX 16/2016 (NOTICE)	19-12-2020	Dr. Chavan R V Vs Ms Benco Infrastructure Pvt. Ltd. Rep. B.E. Ethirajulu Naidu	H.S.RAMU
93	R.A. 51/2016 (NOTICE) IA/1/2016 IA/2/2016	19-12-2020	Chandrappa Vs Krishnappa H T	G Nataraja
94	EX 76/2016 (NOTICE)	19-12-2020	Thimmarayappa Vs Subramani N	
95	Misc 125/2018 (NOTICE) IA/1/2018	19-12-2020	Munilakshamma Vs Ramaiah, Since dead by his LRs Lakshamma	V Shankarappa
96	EX 1/2019 (NOTICE)	19-12-2020	Suresh G K Vs Muniyellappa	Imran Pasha
97	M.A. 30/2019 (NOTICE) IA/1/2019	19-12-2020	Mune Gowda Vs Ramanna	M N Ningaraj
98	Misc 146/2019 (NOTICE)	19-12-2020	Manjuramaswamy Vs Divya Devi	K T D

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 2482/2006 (HEARING) IA/1/2006 IA/2/2006 IA/3/2006		L SMPANGI Vs M M LINGAPPA	PRAKASH T. HEBBAR
2	O.S. 3043/2006 (HEARING) IA/1/2006		MALLAMMA Vs DODDA VEERABHADRAPPA	K. VARADARAJAN
3	O.S. 836/2008 (HEARING)		MANJULA KUMARI Vs PADMAVATHI	S.K.JAYALAKSHMI
4	O.S. 841/2008 (HEARING) IA/1/2008		AMEENA BI Vs AZEEZ KHAN	
5	O.S. 1691/2008 (HEARING) IA/1/2008 IA/2/2008		K N SOWBAGAYA Vs REVAMMA	K.NATARAJAN
6	O.S. 1099/2010 (HEARING) IA/1/2010		HANUMAKKA Vs SRINIVAS AND OTHERS	DINESH GOANKER ASSOCIATES
7	O.S. 1142/2010 (HEARING) IA/1/2010 IA/2/2010		NARAYANA REDDY AND ANOTHER Vs GEETHA AND ANOTHER	H.N.PRAKASH SRI.SACHIN.V.R
8	O.S. 508/2011 (HEARING)		SUDHARASHANAMURTHY Vs NANJAMMA AND OTHERS	
<u>12:00 P.M - 1:00 P.M</u>				
9	O.S. 910/2011 (HEARING) IA/1/2011		NAGAMMA Vs SUJATHA	D.NAGARAJ
10	O.S. 998/2011 (HEARING) IA/1/2011		CHIKKACHOWDAMMA Vs CHIKKA AKKAMMA	N.R.JAGADEESWARA
11	O.S. 1147/2011 (HEARING) IA/1/2011		NARAYANAMMA AND OTHERS Vs CHIKKANJINAPPA AND OTHERS	RHIMMARAYAPPA
12	O.S. 1236/2011 (HEARING) IA/1/2011		REKHA.M Vs LINGAPPA.M SINCE DEAD BY LRS	SANKET M YENAGI
13	O.S. 1462/2011 (HEARING) IA/1/2011		MALLIGAMMA Vs BYRAMMA	ANANDA.A.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 514/2012 (HEARING) IA/1/2012		HEMAVATHI.P Vs PUTTAIAH @ PUTTAPPA.R	VASANTHAPPA
15	O.S. 1092/2012 (HEARING) IA/1/2012 IA/2/2012		H R Srinivasa Vs C. Muniyappa	V F Kumbar
3:00 P.M - 4:00 P.M				
16	O.S. 1104/2012 (HEARING)		Muninarasamma Vs Jayamma	Ravi kumar
17	O.S. 1434/2012 (HEARING) IA/1/2012 IA/2/2012		TUSHARA LAKSHMI Vs S MURALI	CHANDRASHEKAR PATIL
18	EX 120/2012 (HEARING)		MUNIRAMAIAH Vs VENKATASWAMY	C LINGARAJU
19	O.S. 1699/2014 (HEARING) IA/1/2014 IA/2/2014		Krishnappa S Vs Doddakka	G K V
20	O.S. 1928/2015 (HEARING) IA/1/2015		Vishalakshi Vs Basamma	H.R.SANJEEVE GOWDA
21	O.S. 954/2016 (HEARING) IA/1/2016		Fathima Mary A Vs Aralappa	Nandish M S
22	O.S. 1456/2016 (HEARING) IA/1/2016		Papachamma Vs Munegowda	Srinivas N
23	O.S. 1596/2016 (HEARING) IA/1/2016		Purushotham Y G Vs Gopal R	V R M
4:00 P.M - 5:00 P.M				
24	EX 89/2016 (HEARING) IA/1/2016		P.V.MADHAVAN Vs G. SRINIVASA REDDY	
25	O.S. 1818/2016 (HEARING) IA/1/2016		Chennabasappa alias Chennabasavaiah Vs Venugopal	
26	O.S. 1031/2017 (HEARING) IA/1/2017		Subramani M Vs Jayaprakash B N	R A Devanand
27	O.S. 1341/2017 (HEARING) IA/1/2017		K C Venkatesh Vs Nanjundappa C	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 1405/2017 (HEARING)		M/s Dharmashi Metals Pvt. Ltd. Rep. by its Director Paresh D Shah Vs M/s Bhusan Power and Steel Limited, Rep. by its Managing Director Sanjya Singal	S Chennakesavulu
29	O.S. 1460/2017 (HEARING) IA/1/2017		Devaraju B Vs Gopalakrishna	
30	O.S. 158/2018 (HEARING) IA/1/2018 IA/2/2018		Sabiha alias Sabeer Kishander Vs Jayamma B	T Rjanna
31	O.S. 1651/2012 (ORDERS.) IA/1/2012 IA/2/2012		Rajamma Vs Neelamma	P.M.Narayanaswamy
Cases listed below are adjourned due to Covid 19				
32	O.S. 283/2018 (HEARING)	02-11-2020	Rangamma Vs Venkatalakshamma	K L Sujaya
33	O.S. 109/2020 (HEARING) IA/1/2020	02-11-2020	Sathyanarayana Rao M S Vs Ramachandra M S alias Ramachandra Rao M S	L and L Law Asso.
34	O.S. 1685/2004 (SUMMONS) IA/1/2004	04-11-2020	PILLAMMA Vs PUTTAMMA @ SHIVAMMA	H.V. RAMACHANDRA REDDY
35	O.S. 1219/2011 (SUMMONS) IA/1/2011	04-11-2020	VENKATARAMANAPPA Vs KRISHNAPPA	SGI - D1 and D2 L.DEVANAND S.U
36	O.S. 572/2012 (SUMMONS) IA/1/2012	04-11-2020	CHIKKAMUNISWAMAPPA Vs YELLAPPA	K.SURESH
37	O.S. 1620/2015 (SUMMONS) IA/1/2015	18-11-2020	Radhamani Vs Jessini George	C V G
38	O.S. 112/2016 (SUMMONS) IA/1/2016	18-11-2020	Reshma Vs Shariefia B	B N G
39	O.S. 160/2016 (SUMMONS) IA/1/2016 IA/2/2016	18-11-2020	Yellamma Vs Annayamma	Anjaneya Reddy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 128/2019 (SUMMONS) IA/1/2019	18-11-2020	CHIKKA VEERE GOWDA Vs SANTOJI RAO T R	VIJAY KUMAR
41	O.S. 1020/2019 (SUMMONS)	18-11-2020	Rajamma Vs Venkatamma	V Rangaram
42	O.S. 1892/2019 (SUMMONS) IA/1/2019	18-11-2020	Vimala P D Vs Vishwanath V M	A Sampath
43	R.A. 34/2020 (SUMMONS) IA/1/2020	18-11-2020	Mariyappa alias Honnurappa Vs Shanthamma	R K
44	O.S. 526/2020 (SUMMONS) IA/1/2020	18-11-2020	Bhagyasreenivas Vs Girijamma	V Ananda
45	O.S. 527/2020 (SUMMONS) IA/1/2020	18-11-2020	BASAVRAJU G V Vs GIRIJAMMA	V.ANANDA.
46	Misc 178/2018 (NOTICE)	18-11-2020	Shanthamma Vs Nagaraj M	N Thimmegowda
47	O.S. 1440/2017 (A.D.R) IA/1/2017	18-11-2020	Anil Kumar P Vs Parvathi alias Parvathamma	J Margaret Reeta
48	O.S. 1032/2014 (ISSUES.) IA/1/2014	18-11-2020	Devaraj Vs Munikkayamma	Gopalakrishna B M

In the court of the IV Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru,

**The following cases are posted on
18.09.2020**

Morning Session	Afternoon Session
11 am to 2 pm	2.45 pm to 5.00 pm
Arguments	Arguments
To hear on Ias	To hear on Ias
1. O.S.977/2009	1. O.S.549/2011
2. O.S.636/2010	2. O.S.1653/2018
3. O.S.1495/2015	3. O.S.819/2018
4. O.S.715/2013	4. O.S.223/2019
5. MA 41/2020	5. O.S.313/2020
6. MC 409/2019	6. Ex. 63/2019
7. O.S.97/2020	7. MC 133/2018
8. O.S.897/2020	
9. O.S.467/2014	
10. O.S.789/2018	

16.09.2020

IV ASCJ

Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,
Bangalore Rural District Bangalore
Cause List Dated 18-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 482/2007	Hearing	Sri. P.T.H
02	OS. 968/2007	Hearing	Sri. K.P.T
03	OS. 1498/2012	Hearing	Sri. K.V.R
04	OS. 1216/2007	Arguments	Sri. YNS Rao
05	OS. 361/2013	Arguments	Sri. DSK

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1213/2013	Hearing	Sri. V.V
02	OS. 523/2016	Hearing	Sri. D.A.S
03	Misc. 1/2015	Arguments	Sri. V.S
04	FDP. 43/2016	Arguments	Sri. A.R

NOTE :

1. Only 09 matters posted for hearing / argument are available on 18.09.2020
2. The next date of hearing pertaining to other matters posted on 18.09.2020 will be given on the same day.

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

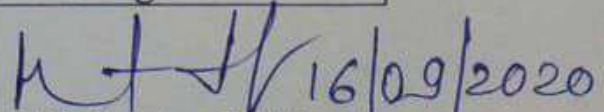
Cases Listed on 18-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2726/2006	Evidence
02	O.S. 654/2006	Arguments
03	Ex. 33/2006	Arguments
04	O.S. 1147/2006	Arguments
05	O.S. 1261/2006	Arguments
06	Ex. 52/2007	Hearing
07	O.S. 1703/2007	Hearing
08	O.S. 1815/2008	Evidence
09	O.S. 435/2009	Evidence
10	O.S. 488/2009	Evidence
11	FDP 45/2011	Evidence
12	O.S. 944/2014	Hearing
13	O.S. 529/2020	Hearing
14	O.S. 583/2020	Hearing
15	O.S. 598/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1268/2008	Arguments
02	O.S. 121/2009	Arguments
03	O.S. 517/2009	Arguments
04	O.S. 655/2012	Hearing
05	O.S. 1200/2012	Arguments
06	O.S. 1650/2014	Evidence
07	O.S. 388/2014	Hearing
08	O.S. 647/2014	Hearing
09	O.S. 980/2014	Hearing
10	O.S. 219/2014	Arguments
11	M.A. 73/2017	Arguments
12	Misc. 4/2014	Evidence
13	O.S. 26/2016	Evidence
14	O.S. 1341/2016	Hearing
15	M.A. 59/2020	Hearing


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.